

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13029/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th July, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) Arvind Singh Sangwan, (2) Rajbir Sehrawat (3) Anil Kshetarpal, (4) Avneesh Jhingan, (5) Mahabir Singh Sindhu, and (6) Sudhir Mittal, to be Additional Judges of the Punjab and Haryana High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

MVP
6/7/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

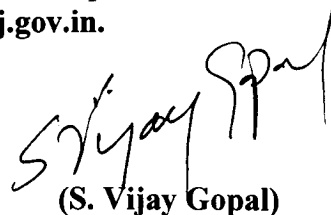
The Manager,
Government of India Press,
FARIDABAD

No. K. 13029/01/2016-US.II

Dated 06.07.2017

Copy to:-

- (1) S/Shri (1) Arvind Singh Sangwan, (2) Rajbir Sehrawat (3) Anil Kshetarpal, (4) Avneesh Jhingan, (5) Mahabir Singh Sindhu, and (6) Sudhir Mittal, C/o The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (2) The Secretary to the Governor, Punjab, Chandigarh.
- (3) The Secretary to the Governor, Haryana, Chandigarh.
- (4) The Secretary to the Chief Minister, Punjab, Chandigarh
- (5) The Secretary to the Chief Minister, Haryana, Chandigarh
- (6) The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- (7) The Chief Secretary, Government of Punjab, Chandigarh.
- (8) The Chief Secretary, Government of Haryana, Chandigarh.
- (9) The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (10) The Accountant General, Punjab, Chandigarh.
- (11) The Accountant General, Haryana, Chandigarh.
- (12) President's Secretariat, (CA.II Section), New Delhi
- (13) PS to Principal Secretary to the Prime Minister, New Delhi.
- (14) Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- (15) PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/US.I/S.O.(Desk).
- (16) Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978